1

RAJYA SABHA

Wednesday the 9th January, 1991 19th Pausa, 1912 (Saikia)

The House met at eleven of the clock. The Vice-Chairman (Shrimati Jayanthi Natarajan) in the Chair.

PAPERS LAID ON THE TABLE

I, Report (Volume I and II) and Accounts (1989-90) of the Coal India Limited, Calcutta and rela ted papers

IX Report and Accounts (1989-90) of the Central Power Research Institute, Bangalore and related papers

 ऊर्जा संती (श्री क याण सिंह कालवी) : में निम्नलिखित पत्र सभा पटल पर रखता हं :-

I. कम्पनी अधिनियम, 1956 की धारा 619क की उपधारा (1) के अधीन निम्नलिखित पत्नों की एक-एक प्रति (ग्रंग्रेजी तथा हिन्दी में) :---

- (1) 1989-90 के दर्ष के लिए कोल इंडिंग लिमिटेड, कलकत्ता ना गॉवक प्रतिवेदन (भाग I और II) और लेखे, लेखाओं भर लेखापरोक्षकों के प्रतिवेदन और उस पर भारत के नियंवक महालेखापरोक्षक की टिप्प-णियों सहित ।
- (II) कंपनी के कार्यकरण की सरका द्वारा समीक्षा।

(पुम्तकालय में रखी गई। देखिये संबंधल ब्टी० 1909/91)

 निम्नलिखित पत्नों की एक-एक प्रति (ग्रंग्रेजी तथा हिन्दी में) :---

- (1) 1989-90 के दर्ष के लिए सेन्ट्रल पॉडर रिसर्च इन्स्टीट्यूट, बंगलौर का वाखिक प्रतिवेदन ग्रोर लेखे, लेखाग्रो पर लेखा-परोक्षकों के प्रतिवेदन सहित
- (II) इन्स्टीट्यूट के कार्यकरण की सरकार द्वारा समीक्षा ।

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- [पुरुधकालय में रखी गई। देखए सं० एल टो० 191.0/91]
- I. Report and Accounts (1988 89) of the Shipping corporation of India Limited, Bombay and related papers.

II. Report and Accounts (1989-90) of the National Ship Design and Research Centre, Vishakhapatnam and related papers.

HI. Report and Accounts (1989-90) of the Seamen's Provident Fund Organisation, Bombay and related papers.

SHRI KALYAN SINGH KALVI): Madam, on behalf of SHRI MANUBHAI KOTADIA, I lay on the Table:

I. (1) A copy each (in English and Hindi) of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) Thirty-ninth Annual Report and Accounts of the Shipping Corporation of India Limited, Bombay, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Conrotrolled and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

(2) Statement (inEnglish and Hindi) giving reasonsfor the delay in laving the papersmentioned at (1) above.

[Placed in Library. See No. LT-1676/91]

II. A copy each (in English and Hindi) of the following papers: —

(a) Annual Report and Accounts of the National Ship Design and Research Centre, Visa-khapatnam, for the year 1989-90, together with the Auditors' Re port on the Accounts.

641 RS-1

4

[Shri Manubhai Kotadia]

(b) Review by Government on the working of the Centre. [Placed in Library. See No. LT-1677/91]

(III) (a) Twenty-fourth Annual Report of the seamen's Provident Fund Organisation, Bombay, for the year 1989-90.

(to) Annual Accounts of the Seamen's Provident Fund Organisation, Bombay, for the year 1989-90 and and the Auditor's Report thereon.

(c) Review by Government on the working of the Organisation.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above,

[Placed in Library. See No. LT-1988/91]

I. Report and Accounts (1989-90) of the IBP Co. Ltd., Calcutta and related papers.

II. Report and Accounts (1989-90) of the Biecco Lawrie Limited, Calcutta and related papers.

III. Report and Accounts (1989-90) of the Gas Authority of India Linrted, New Delhi and related papers.

IV. Report and Accounts (1989 90) of the Oil India Limited, Dibru-garh and related papers.

V. Report and Accounts (1989-90) of the Lubrizoi India Limited, Bombay and related papers.

VI. Report ana Accounts (1989-90) of the Cochin Refinaries Limited, Ambalamugal (Karala) and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (DR. SANJAY SINGH); Madam on behalf of SHRI SATYA PRAKASH MALAVIYA I lay on the tables a copy each (in English and Hindi) of the following papers under sub-stction (1) of section 619 of the Companies Act, 1956:—

(i) (a) Eighty-second Annual Report and Accounts of the IBP Co. Limited, Calcutta for, the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company. [Placed in Library. See No. LT-2004/91]

(ii) (a) Annual Report and Accounts of the Biecco Lawrie Limited, Calcutta, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company. [Placed in Library. *See* No. LT-2003/91]

(iii) (a) Annual Report and Accounts of the Gas Authority of India Limited, New Delhi, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company. [Placed in Library. See No. LT-2006/91]

(iv) (a) Annual Report and Accounts of the Oil India Limited, Dibrugarh, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company. [Placed in Library. *See* No. LT-2007/91]